

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 08.01.2021 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.132/9/HDB/2020
NAME OF THE COMPANY	Nagarjuna Fertilizers & Chemicals Ltd
NAME OF THE PETITIONER(S)	M.Ramakanth
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers & Chemicals Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through video conference.
2. Mr. Ramakanth, party in person for the Petitioner and Mr. P. Vikram counsel for the Respondent appeared through video conference.
3. For hearing submissions, matter adjourned at request.
4. Put up the matter on 29.01.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL